

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :05/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/14742/2025 BLAPL/5738/2025	SURATH MANIA @ KALIA VS STATE OF ODISHA	SIMSON JENA VS	BEGUNIA P.S. /84 /2023 2ND A.D.J.,KHURDA(Khordha ) ST/0000106/2023
2	D-BLAPL/16306/2025 BLAPL/5739/2025	NARESH BEHERA @ KAU VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	LINGARAJ P.S. /191 /2017 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000275/2017
3	D-BLAPL/15889/2025 BLAPL/5740/2025	SITAKANTA NAYAK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BANSADA /132 /2025 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000267/2025
4	D-BLAPL/16316/2025 BLAPL/5741/2025	UTTAM DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000022/2025
5	D-BLAPL/16163/2025 BLAPL/5742/2025	KAMULU PANDAKA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	POTTANGI /132 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000039/2024
6	D-BLAPL/16323/2025 BLAPL/5743/2025	MITU @ SUKANTA PAIKRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /104 /2025 S.D.J.M.,KHURDA(Khordha ) GR/0000388/2025
7	D-BLAPL/16735/2025 BLAPL/5744/2025	PUSHPRAJ VETTI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000007/2025
8	D-BLAPL/15381/2025 BLAPL/5745/2025	SAMARENDRA MAHANTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	JARAPADA /141 /2012 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000039/2012
9	D-BLAPL/16472/2025 BLAPL/5746/2025	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	MALKANGIRI /464 /2021 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000918/2021
10	D-BLAPL/16839/2025 BLAPL/5747/2025	BIPLABA NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 ADDL.SESIONS JUDGE,NIMPARA(Puri) Spl/0000046/2025
11	D-BLAPL/16326/2025 BLAPL/5748/2025	NARENDRA HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /98 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000364/2025

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12	D-BLAPL/16696/2025 BLAPL/5749/2025	HARI BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	KANTAMAL /179 /2024 J.M.F.C.,KANTAMAL(Baudh ) GR/0000520/2024
13	D-BLAPL/16673/2025 BLAPL/5750/2025	MITHUN BAGH VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	KUCHINDA /65 /2025 A.D.J.,KUCHINDA(Sambalpur) ST/0000027/2025
14	D-BLAPL/16739/2025 BLAPL/5751/2025	NAGESH YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000007/2025
15	D-BLAPL/16809/2025 BLAPL/5752/2025	SUBA KEHMENDU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /368 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000158/2024
16	D-BLAPL/16907/2025 BLAPL/5753/2025	SANTOSH GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BADAGADA /38 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000093/2025
17	D-BLAPL/16787/2025 BLAPL/5754/2025	BALI @ BALI NAHAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /142 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000293/2025
18	D-BLAPL/15915/2025 BLAPL/5755/2025	BALIA @ ARJUN DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NEMALO /62 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000117/2025
19	D-BLAPL/15926/2025 BLAPL/5756/2025	KRUSHNA MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	TIKIRI /127 /2022 A.D.J.,RAYAGADA(Rayagada ) CT/0000012/2023
20	D-BLAPL/16788/2025 BLAPL/5757/2025	PADU @ AJAYA KUMAR SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /142 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000293/2025
21	D-BLAPL/16345/2025 BLAPL/5758/2025	DASA @ DASO BAGH VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /98 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000364/2025
22	D-BLAPL/16433/2025 BLAPL/5759/2025	SAFIUL HUDA @ HODS VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000100/2025
23	D-BLAPL/16962/2025	AMIYA KUMAR SAHOO	BINI MISHRA	LALBAG /201 /2025

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	BLAPL/5760/2025	VS STATE OF ODISHA	VS	S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000432/2025
24	D-BLAPL/16827/2025 BLAPL/5761/2025	SUKANTA SWAIN @ SUSANTA KUMAR SWAIN @ SUKANTA KUMAR SWAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	GANGAPUR (BHANJANAGAR) /359 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000053/2025
25	D-CMP/20373/2025 CMP/846/2025	BIPIN MANJARI DASH VS JAIRAM PRADHAN	SIVA SANKAR CHAINI VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) CS/0000134/2015
26	D-CMP/22713/2025 CMP/847/2025	CHINA ROUT VS BISHNU CHANRAN ROUT	MANAS RANJAN BAUG VS	// DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000046/2025
27	D-CMP/22436/2025 CMP/848/2025	MOKA KHAN VS NAJBAN BIBI	SANDIPANI NAYAK VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC CS/0000889/2017
28	D-CRLA/15826/2025 CRLA/642/2025	SUKRAM NAG@BILLA VS STATE OF ODISHA	UMAKANTA BARIK VS	LATHIKATA /46 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000094/2020
29	D-CRLA/16519/2025 CRLA/643/2025	ANIL KUMAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	SARANAKUL /3 /2016 A.D.J.,ODAGAON(Nayagarh ) ST/0000174/2016
30	D-CRLA/16101/2025 CRLA/644/2025	JUDHISTHIRA SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /275 /2018 1ST A.D.J., PURI(Puri) ST/0000015/2022
31	D-CRLA/16848/2025 CRLA/645/2025	ANKIT PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR DASH (SR. ADV.) VS	PIPLI /590 /2024 SPECIAL JUDGE, PURI(Puri) Spl/0000244/2024
32	D-CRLMC/16679/2025 CRLMC/1971/2025	AJAY KUMAR PALAI VS STATE OF ODISHA	DEVASHIS PANDA VS	DELANGA /38 /2004 J.M.F.C.,PIPLI(Puri) GR/0000125/2004
33	D-CRLMC/14063/2025 CRLMC/1972/2025	PRIYADARSHI BARAL VS STATE OF ODISHA	BISHNU PRASAD RATH VS	BADAGODA P.S. /28 /2020 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000058/2020
34	D-CRLMC/16381/2025 CRLMC/1973/2025	YADAB @ MADAN MOHAN BEHERA VS	CHIRANJIB ROUT VS	N.T.P.C. /79 /2011 ASST.SESIONS JUDGE,TALCHER(Anug

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-CRLMC/16560/2025 CRLMC/1974/2025	STATE OF ODISHA SHANKAR MAHALI@PANDA@ PANDA MAHAKI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CT/0000039/2014 AIR FIELD P.S. /339 /2016 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000009/2017
36	D-CRLMC/15052/2025 CRLMC/1975/2025	DHIREN KUMAR KHUNTIA VS MANASI BARIK	PARTHA SARATHI DAS VS	BOLANI /6 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken CMC/0000059/2025
37	D-CRLMC/16387/2025 CRLMC/1976/2025	BINDU MAHANAND VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KEGAON /192 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000506/2023
38	D-CRLMC/16463/2025 CRLMC/1977/2025	BIRASEN MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKI /15 /2018 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000174/2025
39	D-CRLMC/16934/2025 CRLMC/1978/2025	SURANJAN MALLICK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	// 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000168/2023
40	D-CRLMC/15920/2025 CRLMC/1979/2025	SANJULATA SAHU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SINGLA /211 /2021 J.M.F.C.,BASTA(Baleshwar) CT/0000761/2021
41	D-CRLMC/16126/2025 CRLMC/1980/2025	MADHA@SATYA NARAYAN MOHAPATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /20 /2008 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000146/2008
42	D-CRLMP/16598/2025 CRLMP/685/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// () //
43	D-CRLMP/16862/2025 CRLMP/686/2025	KRUSHNA NARAYAN BEHERA VS THE STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// () //
44	D-CRLREV/15475/2025 CRLREV/283/2025	PAPU @ BIBEK DAS @ BIBEK KUMAR DAS VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /233 /2025 P.O.,CHILDREN COURT,BARIPADA(May JJC/0000031/2025
45	D-CRLREV/15481/2025 CRLREV/284/2025	PAPU @ BIBEK DAS @ BIBEK KUMAR DAS VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /224 /2025 P.M.J.J.B, MAYURBHANJ, BARIPADA(M JJC/0000032/2025

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46	D-WP(C)/18504/2025 WP(C)/15795/2025	SURESH CHANDRA NAIK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
47	D-WP(C)/20894/2025 WP(C)/15796/2025	CHABIRANI DEI @ PAIKARAY VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
48	D-WP(C)/22354/2025 WP(C)/15797/2025	ALL ORISSA CLASS IV GOVT SERVANTS ASSOCIATION , JAGATSINGHPUR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
49	D-WP(C)/22785/2025 WP(C)/15798/2025	POULASTI PRADHAN VS SUPERINTENDING ENGINEER, ELECTRICAL, TPWODL, SAMBALPUR	MANAS KUMAR CHAND VS	// 0 //
50	D-WP(C)/18505/2025 WP(C)/15799/2025	HIMENDRA HARIJAN VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
51	D-WP(C)/22795/2025 WP(C)/15800/2025	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
52	D-WP(C)/22462/2025 WP(C)/15801/2025	STATE OF ODISHA VS M/S JAI HANUMAN UDYOG LTD., JHARSUGUDA	NILAYA KANTA ROUT, A.S.C VS	// 0 //
53	D-WP(C)/19056/2025 WP(C)/15802/2025	BHABANI SHANKAR THAKUR VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
54	D-WP(C)/22463/2025 WP(C)/15803/2025	STATE OF ODISHA VS M/S JAI HANUMAN UDYOG LTD	NILAYA KANTA ROUT, A.S.C VS	// 0 //
55	D-WP(C)/22617/2025 WP(C)/15804/2025	ARUN KUMAR NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
56	D-WP(C)/20949/2025 WP(C)/15805/2025	BINAPANI SETHY VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
57	D-WP(C)/22183/2025	BANALATA MAJHI	NIKUNJA KUMAR ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15806/2025	VS DIRECTOR OF MINES, KHURDA	VS	0 //
58	D-WP(C)/22543/2025 WP(C)/15807/2025	SWARNALATA PADHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
59	D-WP(C)/22743/2025 WP(C)/15808/2025	BASANTI PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
60	D-WP(C)/22570/2025 WP(C)/15809/2025	KAILASH CHANDRA BEHERA VS INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA, BBSR	ASHOK KUMAR BEHERA VS	// 0 //
61	D-WP(C)/22782/2025 WP(C)/15810/2025	PRATIMA PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
62	D-WP(C)/21188/2025 WP(C)/15811/2025	MINA KUMARI SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
63	D-WP(C)/22831/2025 WP(C)/15812/2025	MAHESWAR GOUDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
64	D-WP(C)/22231/2025 WP(C)/15813/2025	TANMAY SAHOO VS STATE OF ODISHA	PRIYARANJAN SWAIN VS	// 0 //
65	D-WP(C)/22874/2025 WP(C)/15814/2025	BRAJ MINING CORPORATION LIMITED, KEONJHAR VS STATE BANK OF INDIA	PRANAYA SAHOO VS	// 0 //
66	D-WP(C)/19304/2025 WP(C)/15815/2025	RAMAKRUSHNA NAYAK VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
67	D-WP(C)/21841/2025 WP(C)/15816/2025	SANJAY KUMAR NAIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
68	D-WP(C)/22929/2025 WP(C)/15817/2025	AJIT KUMAR DAS MAHARAJ VS	GOPINATH MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-WP(C)/22446/2025 WP(C)/15818/2025	COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR ARUN KUMAR SWAIN VS PUSPANJALI SWAIN @ SANTOSHI	SURAJ MOHANTY VS	// // 0 //
70	D-WP(C)/20833/2025 WP(C)/15819/2025	RANJAN NAYAK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
71	D-WP(C)/22459/2025 WP(C)/15820/2025	NAMRATA BISHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
72	D-WP(C)/22711/2025 WP(C)/15821/2025	GHANASHYAM SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
73	D-WP(C)/22853/2025 WP(C)/15822/2025	SANJAYA KUMAR MALLICK VS STATE OF ODISHA	SATYANARAYAN PANDA VS	// 0 //
74	D-WP(C)/22909/2025 WP(C)/15823/2025	PRAVAT KUMAR BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
75	D-WP(C)/22889/2025 WP(C)/15824/2025	RANJITA KUSULIA @ BATRA VS STATE OF ORISSA	SIDHARTHA SANKAR RAY (2) VS	// 0 //
76	D-WP(C)/22912/2025 WP(C)/15825/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
77	D-WP(C)/22908/2025 WP(C)/15826/2025	SWARNAPRAVA PARIDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
78	D-WP(C)/21384/2025 WP(C)/15827/2025	MANAS RANJAN MISHRA VS THE COMMISSIONER OF CT AND GST	DEBA PRASAD MISHRA VS	// 0 //
79	D-WP(C)/22938/2025 WP(C)/15828/2025	ANNAPURNA DAS VS COLLECTOR, JAJPUR	SOMA PATNAIK VS	// 0 //

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80	D-WP(C)/22931/2025 WP(C)/15829/2025	RABINDRA NATH DEY VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
81	D-WP(C)/20437/2025 WP(C)/15830/2025	PRASANNA PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
82	D-WP(C)/22110/2025 WP(C)/15831/2025	PRABODHA KUMAR MATIA MISHRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
83	D-WP(C)/20989/2025 WP(C)/15832/2025	PRADIPTA BISWAL VS INDUSIND BANK	RANJAN KUMAR NAYAK VS	// 0 //
84	D-WP(C)/22946/2025 WP(C)/15833/2025	HINDUJA LEYLAND FINANCE LTD., CUTTACK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
85	D-WP(C)/22700/2025 WP(C)/15834/2025	SAMANWITA ROUT VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
86	D-WP(C)/22927/2025 WP(C)/15835/2025	SAVIOURS EDUCATION TRUST, RANAPASI, DHENKANAL VS UNION OF INDIA	SUCHETA GUMANSINGH VS	// 0 //
87	D-WP(C)/22682/2025 WP(C)/15836/2025	THE EXECUTIVE ENGINEER (ELECT.) CED TPNODL VS KAMALAKANTA DAS	PRASANTA KUMAR TRIPATHY VS	// 0 //
88	D-WP(C)/22936/2025 WP(C)/15837/2025	JAYANTA KUMAR PAL VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
89	D-WP(C)/21837/2025 WP(C)/15838/2025	TRILOCHAN GHADEI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
90	D-WP(C)/22708/2025 WP(C)/15839/2025	PRASANTA KUMAR MAHARATHY VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
91	D-WP(C)/22901/2025	PRASANT KUMAR PARIDA	PRAMOD RANJAN BEHERA	//

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	WP(C)/15840/2025	VS STATE OF ODISHA	VS	() //
92	D-ABLAPL/16366/2025 ABLAPL/6586/2025	ISAK KHAN @ MOHAMAD ISHAQ VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	PATNAGARH /342 /2024 () //
93	D-ABLAPL/16615/2025 ABLAPL/6587/2025	HEMANTA KUMAR SENAPATI VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	AIR FIELD P.S. /152 /2025 () //
94	D-ABLAPL/16744/2025 ABLAPL/6588/2025	BANTY @ AKASH SAMANTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PARADEEP /202 /2024 () //
95	D-ABLAPL/16792/2025 ABLAPL/6589/2025	JAGABANDHU BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /117 /2025 () //
96	D-ABLAPL/16312/2025 ABLAPL/6590/2025	IMRAN KHAN @ MD. IMRAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /37 /2025 () //
97	D-ABLAPL/16856/2025 ABLAPL/6591/2025	MANAS KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	SAHID NAGAR P.S. /223 /2025 () //
98	D-ABLAPL/16572/2025 ABLAPL/6592/2025	RASA SUBHAM VS STATE OF ODISHA	LAXMI PRIYA BEHERA VS	JARADA /121 /2025 () //
99	D-ABLAPL/16295/2025 ABLAPL/6593/2025	ANJARANI SANTOSH @ A. SANTOSH VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	MAHILA (BERHAMPUR) /56 /2025 () //
100	D-ABLAPL/16958/2025 ABLAPL/6594/2025	GITANJALI PATTANAYAK VS STATE OF ODISHA	JEMIMA SARKAR VS	JHIRPANI P.S. /62 /2025 () //
101	D-ABLAPL/16442/2025 ABLAPL/6595/2025	MADAN MOHAN MARANDI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KULIANA /95 /2025 () //
102	D-ABLAPL/16161/2025 ABLAPL/6596/2025	PRABODH KUMAR MOHANTY VS	BAURI BANDHU CHAMPATIRAY VS	PIPLI /326 /2025 ()

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103	D-ABLAPL/16906/2025 ABLAPL/6597/2025	STATE OF ODISHA AJAYA KUMAR DASH @ AJAYA KUMAR DAS VS	SITIKANT MISHRA VS	// JAGATSINGPUR /405 /2025 ( )
104	D-ABLAPL/16825/2025 ABLAPL/6598/2025	STATE OF ODISHA AKSHAY NAYAK VS	AKSHYANGSHU SEKHAR NANDY VS	// CHOUDWAR /327 /2025 ( )
105	D-ABLAPL/16903/2025 ABLAPL/6599/2025	STATE OF ODISHA JYOTIRANJAN PAIKRAY VS	SIDHARTHA SANKAR RAY (2) VS	// BHARATPUR PS /192 /2025 ( )
106	D-ABLAPL/15985/2025 ABLAPL/6600/2025	STATE OF ODISHA PRAKASH CHANDRA KAMELA @ KAMILA VS	SONALI PANDA VS	// BARI RAMACHANDRA /151 /2025 ( )
107	D-ABLAPL/15166/2025 ABLAPL/6601/2025	STATE OF ODISHA SUBHAM JAIN VS	SUSHANTA KUMAR JOSHI VS	// LAXMISAGAR P.S. /528 /2024 ( )
108	D-ABLAPL/16734/2025 ABLAPL/6602/2025	STATE OF ODISHA K.NARESH KUMAR REDDY VS	JAGANNATH BHUYAN VS	// PARLAKHEMUNDI /89 /2025 ( )
109	D-ABLAPL/15796/2025 ABLAPL/6603/2025	STATE OF ODISHA KRISHNARANI SAMAL @ KRISHNA SAMAL VS	SUBRAT KALYAN MOHANTY VS	// KAMARDA /40 /2025 ( )
110	D-ABLAPL/15955/2025 ABLAPL/6604/2025	STATE OF ODISHA BIJAY BEHERA VS	UMESH CHANDRA PATNAIK VS	// INDUSTRIAL ESTATE PS /128 /2025 ( )
111	D-ABLAPL/16713/2025 ABLAPL/6605/2025	STATE OF ODISHA KABINDRANATH PALEI VS	ACHYUTANANDA PATTANAİK VS	// NIRAKARPUR /115 /2025 ( )
112	D-ABLAPL/16411/2025 ABLAPL/6606/2025	STATE OF ODISHA TUKUNA LENKA VS	ARCHANA BISWAL VS	// PIRAHAT P.S /15 /2025 ( )
113	D-ABLAPL/16097/2025 ABLAPL/6607/2025	STATE OF ODISHA JAYA PANDA @ RAJU PANDA VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR SADAR /64 /2017 ( )
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-ABLAPL/16608/2025 ABLAPL/6608/2025	SUNIL KUMAR KAR VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	//0 () //
115	D-ABLAPL/16671/2025 ABLAPL/6609/2025	BHUBANESWAR @ BHUNESWAR YADAV VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /50 /2022 () //
116	D-ABLAPL/15721/2025 ABLAPL/6610/2025	SK.HABIBULLA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	TANGI (KHURDA) /299 /2025 () //
117	D-ABLAPL/14711/2025 ABLAPL/6611/2025	KAPILAS MEHER VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MAIDALPUR /25 /2024 () //
118	D-ABLAPL/16918/2025 ABLAPL/6612/2025	TAPAN KUMAR ACHARYA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KHALLIKOTE /461 /2025 () //
119	D-ABLAPL/16377/2025 ABLAPL/6613/2025	SIBA PARIDA @ SIBA PRASAD PARIDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /367 /2025 () //
120	D-ABLAPL/16916/2025 ABLAPL/6614/2025	MOGLI @ SANDEEP KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BAIDYANATHPUR /59 /2025 () //
121	D-ABLAPL/16380/2025 ABLAPL/6615/2025	JUDHISTIRA SETHY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /98 /2025 () //
122	D-ABLAPL/15705/2025 ABLAPL/6616/2025	RAJANIKANTA BISWAL VS STATE OF ODISHA	DHARMENDRA SETHY VS	BASTA /153 /2025 () //
123	D-ABLAPL/16447/2025 ABLAPL/6617/2025	ANIL SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMBARİ /82 /2025 () //
124	D-ABLAPL/16205/2025 ABLAPL/6618/2025	PRADEEPTA KUMAR SAHU @ PRADIP KUMAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DELANGA /110 /2024 () //
125	D-ABLAPL/16451/2025	BANESWAR PALEI	AMULYA RATNA PANDA	BAMBARİ /82 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6619/2025	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/16435/2025 ABLAPL/6620/2025	GOPABANDHU SAMANTARAY VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
127	D-ABLAPL/16228/2025 ABLAPL/6621/2025	PINTU MALLICK VS STATE OF ODISHA	BUDHIRAM DAS VS	ERASAMA /440 /2024 () //
128	D-ABLAPL/16610/2025 ABLAPL/6622/2025	MANAS @ MANASH KUMAR ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BAGHAMARI /88 /2025 () //
129	D-ABLAPL/16515/2025 ABLAPL/6623/2025	DEEPAK @ DIPU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TOMANDO /135 /2023 () //
130	D-ABLAPL/16290/2025 ABLAPL/6624/2025	IMMAMUDDIN KHAN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	TIGIRIA /53 /2025 () //